

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated -25-09 -2018

PROCEEDINGS

Judicial Department – Transfer, posting and filling up of the vacancies of Sheristadars and Senior Superintendents in the gazetted cadre of the Subordinate Judiciary - Orders issued.

Read : 1.High Court Order No. B4-53172/2014 dated 13-06-2017.
2.Rule 28(a) of the Kerala State and Subordinate Services Rules, 1958.

ORDER NO. B1(B) – 2482/2018

As part of filling up of the existing vacancies of Sheristadars and Senior Superintendents in the gazetted cadre of the Subordinate Judiciary, the following orders are issued :

1. **Sri.P.Santhosh Kumar**, Sheristadar, District Court, Thrissur is transferred and posted as Sheristadar, District Court, Alappuzha.

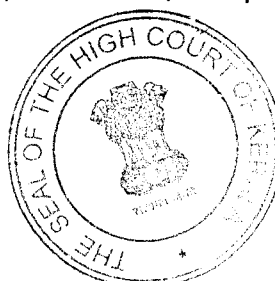
2. **Sri.C.Raju**, Sheristadar, Family Court, Kasaragod is appointed as Sheristadar, District Court in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar, District Court, Thrissur.

3. **Sri.Samkutty Mammen**, Sheristadar, Sub Court, Thiruvalla is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 40,500 – 85,000 and posted as Sheristadar, Family Court, Kasaragod.

4. **Sri.Naseerkunju J.**, Sheristadar, Sub Court, Ottappalam is transferred and posted as Sheristadar, Sub Court, Thiruvalla.

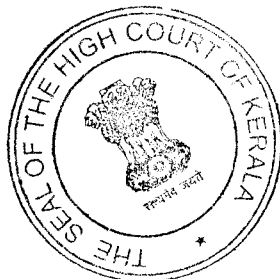
5. **Smt.M.K.Geetha**, Junior Superintendent, Munsiff's Court, Irinjalakkuda is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court, Ottapalam.

Cont'd...

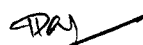


The officers at Sl.Nos. 1 and 4 are not eligible for joining time and transfer T.A.

The Presiding Officers of the Courts concerned are directed to make necessary charge arrangements.



(By Order)


K. Haripal
Registrar (Subordinate Judiciary)
L

To

The Accountant General (A&E) Kerala, Thiruvananthapuram (5 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Addl.Chief Secretary to Government, Home (C) Department, Thiruvananthapuram.
(with C/L)

The Director of Public Relations, Thiruvananthapuram.

All Principal District Judges (**By e- mail only**)

The Private Secretary to the Chief Justice, High Court.

The Confidential Assistants to the Registrar General & Registrar (Subordinate Judiciary),
High Court.

The B2(A), B3(A), B4(A), B5(A), C1, C2, C3, D2, E1 & I1 seats, High Court.

The I.T Section, High court (for uploading in the High Court Website)

The Administrative Records Section, High Court (2 copies)

Note: The officers and courts concerned can download the order from the official website of the High Court (www.highcourtofkerala.nic.in)